

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3269  
ANSWERED ON:13.12.2012  
VOLUNTARY RETIREMENT SCHEME  
Thamaraiselvan Shri R.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is considering to introduce Voluntary Retirement Scheme (VRS) again in many Public Sector Undertakings (PSUs);
- (b) If so, the details thereof;
- (c) whether the last VRS introduced by the Government has received an overwhelming response from the employees of the PSUs; and
- (d) If so, the details thereof?

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (d): Revised Voluntary Retirement Scheme (VRS) in Central Public Sector Enterprises (CPSEs) was introduced by the Government in May, 2000. The provisions of this revised VRS Scheme cover financially sound CPSEs that can sustain a scheme of VRS on their own surplus resources as well as the marginal profits or loss-making enterprises / sick and unviable units. Implementation of the VRS Scheme in the different categories of CPSEs, as per the provisions of the Revised VRS Scheme, is monitored by the concerned administrative Ministries / Departments